## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYAEHAUKAL R. ASHOILKWHAR

2. LAMOSUBRAMONIAM

## **ORDER**

Counsel representing both the counsel are present. Counsel for respondent stated that talks for settlement have reached to a final stage and prayed short time for making submissions in relation to the final outcome of the same. Time extended at request. Put up on 10.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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